

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1754
ANSWERED ON:22.08.2012
TEACHERS TRAINING INSTITUTES
Gangaram Shri Awale Jaywant

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has received complaints about the functioning of the teachers training institutes in the country;
- (b) if so, the details thereof, State-wise; and
- (c) the regulatory mechanism which is in place along with the role of regulatory bodies in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) to (c): The Government receives complaints regarding functioning of teacher education institutions established across the country under the National Council for Teacher Education (NCTE) Act, 1993 which are enquired into by the NCTE, the regulatory body for teacher education institutions. The NCTE takes action in respect of the complaints, including inspection of the institutions under section 13 of the NCTE Act, and withdrawal of recognition under section 17 of the NCTE Act. During 2010 and 2011, the total number of teacher education courses/institutions of which recognition was withdrawn by the Regional Committees of the NCTE was 404 and 317, respectively.